

Sl. No.	Name of the State/UT	Number of IRCAs
26.	Lakshadweep	0
27.	Daman and Diu	0
28.	Dadra and Nagar Haveli	0
29.	Arunachal Pradesh	1
30.	Assam	17
31.	Manipur	21
32.	Meghalaya	2
33.	Mizoram	10
34.	Nagaland	5
35.	Tripura	0
36.	Sikkim	1
TOTAL		428

**De-addiction centres in border districts**

593. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) how many existing de-addiction centres in India are there exclusively for children and women funded by the Ministry;

(b) the nature of drug problem in the border districts of India-Pakistan and India Myanmar; and

(c) whether there are any drug treatment centres available for the drug affected population in those districts, funded by Ministry and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Ministry of Social Justice and Empowerment has been implementing the Scheme of Prevention of Alcoholism and Substance (Drug) Abuse since 1985-86. Under this scheme, financial assistance is provided to Voluntary Organizations and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs). At present this Ministry supports about 428 de-addiction centres in the country out of which four are exclusively for women.

(b) and (c) Firm data is not available with regard to drug problem in the border districts of India-Pakistan and India-Myanmar. The number of drug de-addiction centres presently being supported by the Ministry in the border districts of these two countries are as follows:

India - Pakistan	India - Myanmar
<b>Punjab</b>	<b>Manipur</b>
(a) Amritsar - 3	(a) Churhandpur - 4
(b) Gurdaspur - 3	(b) Chandel - 1
(c) Firozpur - 2	(c) Ukhrul - 1
d) Pathankot - 2	
(e) Fazilka - 2	<b>Mizoram</b>
<b>Rajasthan</b>	(a) Aizawl - 1
(a) Bikaner - 2	(b) Lunglei, Mizoram - 1
(b) Sriganganagar - 2	
(c) Jaisalmer - 1	
(d) Jalore - 1	
<b>Gujarat</b>	
(a) Palanpur - 1	
<b>Jammu and Kashmir</b>	
(a) Jammu - 1	

#### Census of widows and destitute women

594. DR. V. MAITREYAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has done any survey and research in the recent times to have a census of widows, destitute women and aged women population in the country, if so, details thereof;

(b) whether Government is implementing any special schemes for the benefit of widows, destitute women and aged women in the country;

(c) if so, the details thereof and the total funds allocated in the last three years, year-wise in various States/UTs for the various such schemes; and